NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 16/(MAH)/2016 C.A. No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.11.2016

NAME OF THE PARTIES:

M/s. Life Insurance Corporation of India

V/s.

M/s. Sterling Biotech Limited

SECTION OF THE COMPANIES ACT: 117C of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
9	PREMJHA	ABIDENTÉ for Responden	T.
d	Chikher Bhurn ofn Raydeep Lahiri & Vidhyadher Shind	Advocatifs petilionel	ger to

Order

CP No.16 /117C/CLB/MB/MAH/2016

On receipt of the notice, the Respondent's side filed the Vakalatnama. The Respondent side is directed to file reply within 15 days hereof and rejoinder if any, within 15 days thereof.

List this matter for hearing on 9.1.2017.

sd/-B.S.V. PRARASHKUMAR Member (Judicial)

sd/-

V. NALLASENAPATHY Member (Technical)